

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

P.R. No. 106A/2013 in CA-114(MB)/2015

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2018**

NAME OF THE PARTIES:

Hari Prasad Kanoria & Ors.
v/s.
Asian Healthcare Services Ltd.

SECTION: 397-398 of Companies Act, 1956

ORDER

At request of the Applicant, in mentioning, list this matter on **06.07.2018**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)